





ROFORMA FOR DECLARATION OF ASSETS (AS ON 10-01-2013)

Name of officer (In full) : - DEEPAK KUMAR GUPTA (JUDICIAL SERVICE)/LAW & LAGISLATIVE WORKS DEPT.

Date of Birth :- 30-06-1973 (Thirty Jun Ninteen Seventy Three)

Present Post held :- II CIVIL JUDGE CLASS-I, JAGDALPUR, DISTT. BASTAR (C.G.)

2. Alka Avenue Plot No. 64 House NoC-58 Gram-Uslapur, Teh. Takhatpur Dsitt. Bilaspur (C.G.)	. Gram-Mangla Teh. & Dsitt. Bilaspur (C.G.)		Division, Taluka and /illage in which property is situated	Name of District, Sub-
Plat Area–1856 sq.ft. Total Build Area–1407 sq.ft. (GF–748 sq.ft. FF-659 sq.ft.) (Present Value approximate Rs. 28,00,000/-)	Plat Area–910 sq.ft. Plinth Area–410 sq.ft. Build Area–450 sq.ft. (Purchased before Joining as Judge) (Present Value approximate Rs. 7,50,000/-)	2	Housing and other Building	Name and Details of Property
		3	Land	perty
Self	Self	4	name held and his/her relationship to the Govt. Servant	If not in own name, state in whose
	To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.) Purchased by self Savings & House Loan From	5	mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired	How acquired? Whether by purchase lease

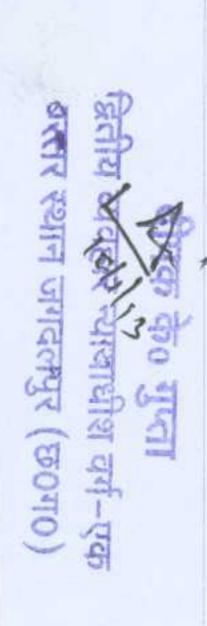
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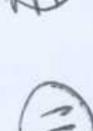
द्वितीय व्यवहार न्यायाधीश वर्ग-एक बरतर स्थान जगदलपुर (छ०ग०)

Movable Property (Valued Above - 25,000/- Rs.)

Name of Issuing Company 1. LIC of India 2. LIC of India 3. LIC of India 4. LIC of India 5. SBI Life Insurance HORIZON-II	Life Insurance Ploicy & others	1. SBI Magnum Multiplier (26/12/12) 2. Reliance Mutual Fumd (07/01/13)	Name of Issuing Company	Shares/Debentures	2. Silver 1700 Gm. (approximate) 75,000/- (near about value) Note: Including Istri-Dhan, received at the time of Marriage before Joining as Judge	1. Gold 280 Gm. (Approximate) 7,50,000/- (near about value) Note: Including Istri-Dhan, received at the time of Marriage before Joining as Judge	Jewellary (Worth Rs.)	Jewellary (Lump Sum)	1- CAR SENTRO XL E3 2006 Model 3,00,000/- (approximate value) 2- Moter Cycle Hero Honda (Super Splender) 2005 Model - 40,000/- (approximate) (Purchased before Joining as Judge.) 3- Honda Pleasure (Scooty) 2012 Model. 45,000/- (approximate value)	Name of Article
AMOUNTS 1,00,000/- KOMAL JEEVAN PLAN 1,00,000/- KOMAL JEEVAN PLAN 1,00,000/- KOMAL JEEVAN PLAN 8,198/- Premium Per Year 50,000/- BIMA GOLD 25,000/- JEEVAN SURABHI (Premium Complete) (Before Joining as Judge) 60,000/- (Premium Complete)		1. 98.226 Value Per Shares 89.11 Total 8,752/- Rupees 2. 167.194 Value Per Shares Devidant 2240/- Total 2261/- Rupees.	No. of Shares							







Statement of Immovable Property *on First Appointment/for the Year: -

Present Post held: - II CIVIL JUDGE CLASS-I, JAGDALPUR DISTT. BASTAR (C.G.) Name of officer (In full) and service to which the Officer belongs: - DEEPAK KUMAR GUPTA (JUDICIAL SERVICE)/LAW & LAGISLATIVE WORKS DEPT.

Present Pay: - 39,530/-

Name and Details of Property Name and Details of Property Division, Talkha and Village in which property is Name and Details of Property Housing and other Land Housing and other Land Housing and other Land House NoC-58 Total Build Area-450 sq.ft. Teh. Takhapur Teh. Takhapur Dsitt. Bilaspur (C.G.) Plat Area-1856 sq.ft. Total Build Area-140 sq.ft. Teh. Takhapur Dsitt. Bilaspur (C.G.) Plat Area-1856 sq.ft. Teh. Takhapur Teh. Teh. Takhapur Teh. Teh. Teh. Teh. Teh. Teh. Teh. Teh.						
betails of Property ther Land Land Present Value ther Land How acquired? Whether by purchase otherwise with date of acquisition relationship to the and name with details from whom acquired Self: To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.) Bullaspur (C.G.) Purchased by self savings & House Loan From State Bank of India Branch Shrikant Verma Marg Bilaspur (C.G.) Bilaspur (C.G.)		2. Alka Avenue Plot No. 64 House NoC-58 Gram-Uslapur, Teh. Takhatpur Dsitt. Bilaspur (C.G.)	1. Gram-Mangla Teh. & Dsitt. Bilaspur (C.G.)		Division, Taluka and Village in which property is situated	Name of District, Sub-
Present Value If not in own name, state in whose name lease mortgage, inheritance, gift or held and his/her otherwise with date of acquisition relationship to the and name with details from whom acquired 4 5 6 7,50,000/- (Approximate) Self To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.) Purchased by self savings & House Loan From State Bank of India Branch Shrikant Verma Marg Bilaspur (C.G.)	ck out	Plat Area–1856 sq.ft. Total Build Area– 1407 sq.ft. (GF–748 sq.ft. FF-659 sq.ft.)	Plat Area–910 sq.ft. Plinth Area–410 sq.ft. Build Area–450 sq.ft. (Purchased before Joining as Judge)	2	Housing and other Building	Name and Details
If not in own name, state in whose name lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired 5 6 To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.) Self Purchased by self savings & House Loan From State Bank of India Branch Shrikant Verma Marg Bilaspur (C.G.)				3	Land	of Property
ot in own name, in own name, in whose name lease mortgage, inheritance, gift or otherwise with date of acquisition and name with details from whom acquired 5 6 To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.) Self Purchased by self savings & House Loan From State Bank of India Branch Shrikant Verma Marg Bilaspur (C.G.)		28,00,000/- (Approximate)	7,50,000/- (Approximate)	4		Present Value
Whether by purchase inheritance, gift or date of acquisition details from whom details from whom h Nirman Mandal our (C.G.) If savings & House ate Bank of India ant Verma Marg our (C.G.)		Self	Self	5	in whose na his, ionship to Servant	≅.
Annual Income from the property No No		Purchased by self savings & House Loan From State Bank of India Branch Shrikant Verma Marg Bilaspur (C.G.)	To Self Financial Purchasing Plan From C.G. Grih Nirman Mandal Bilaspur (C.G.)	6	<	Haw acquired Whathar hy muchaca
	3	Vo	No	7	Income from the property	A

In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may be indicated

Includes sort term lease also

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Note-

Services (conduct) rules, 1965 on First Appointment and thereafter at The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of Chhattisgarh Civil the interval of every 12 months giving particulars of all immovable

> Date .. Signature ार के के के अपने के अ

वरहार रथान जगदलपुर (छ०ग०)



	Amount	10,000/-		29,452/-	2,452/-	7,119/-	25,706/-	4,89,378/-	20,000/-		15,000/-
AMOUNTS											
	City	Bilaspur		Jagdalpur Rilasnur	Raipur	Bilaspur	Bilaspur		Bilaspur		Mumbai
Bank Deposites/Securities & Investments.	Name of Bank	1. Jila Sahkari Bank, Main Branch Bilaspur		1. State Bank of India Collectorate Branch Jagdalpur 2. State Bank of India Main Branch Bilasmur	3. Oriental Bank of Commerce Collectorate Raipur	4. Jila Sahkari Bank, Main Branch Bilaspur	1. State Bank of India Main Branch Bilaspur	NSDL Mumbai	1. Post Office R.D. Nagar Bilaspur		1. Infrastructure Bond IDFC (2010-11) 2. Infrastructure Bond L&T INFRA (2011-12)
Bank		1) Fixed Deposites	2) Savings Bank A/CS				3) PPF	4) CPF	5) NSS/NSC	6) Others	

be indicated. In case where it is not possible to assess the value accurately, the approximate value in relation to present condition may. The expected declaration of assests is subject to Provision of C.G. Civil Services (conduct) rules, 1965. NoteSignature & Date हितीय व्यवहार न्यायादीश वर्ग-एक जस्तार स्थान जागदलपुर (छ०ग०)